

It was found that the efficiency of the Directorate General of Civil Aviation in regard to its developmental functions and activities was impaired by its dependence on the Central Public Works Department for its construction works. Director General of Supplies & Disposals for procurement of equipment and the Union Public Service Commission for recruitment of personnel. Accordingly, it was decided by the Government to constitute a statutory authority which would have the necessary flexibility and autonomy for taking up developmental and operational activities in the field of civil aviation.

Shortcomings in CGHS dispensary at Gurgaon

1028. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the number of CGHS beneficiaries registered for treatment with the CGHS dispensary at Gurgaon ;

(b) whether there is only CGHS dispensary at Gurgaon and there is no arrangement for (i) Specialist Consultation, (ii) emergency consultation/treatment of patients. (iii) hospital facilities for emergency/casualty or otherwise for CGHS beneficiaries ;

(c) if so, the reasons therefor ;

(d) the remedial measures taken or proposed to be taken for removing these shortcomings ; and

(e) the action taken to maintain adequate stock of medicines, injections, dressing material etc. ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The number of beneficiaries registered with CGHS dispensaries at Gurgaon is 15,382.

(b) to (d) For specialized/emergency consultation and hospitalisation, the CGHS beneficiaries are referred to Civil Hospital, Gurgaon.

(e) Adequate stock of medicines, injec-

tions and dressing material is available in the CGHS dispensary at Gurgaon.

Leprosy Training and Research Institution for Eradication Leprosy

1029. SHRI BALASAHEB VIKHE PATIL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are determined to eradicate leprosy from the country, if so, the details of the new proposals/schemes etc. which have been formulated or implemented in this regard ;

(b) the number of leprosy patients, State-wise in the country at the close of 1985-86, the number of such patients detected thereafter so far and the total number thereof treated and cured so far during 1986-87 ;

(c) whether there is any proposal to set up new Leprosy Training and Research Institutions/hospitals etc. for the expeditious eradication of Leprosy from the country ; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) The National Leprosy Eradication Programme (NLEP) has been launched with the goal to arrest the disease actively in all the known leprosy cases by the turn of the century. Strategy of eradication programme includes :

(i) Early case detection and domiciliary treatment ;

(ii) Extension of Multi Drug Treatment to all leprosy cases in a phased manner ;

(iii) Extensive and Intensive health education of community to remove social stigma against leprosy and to ensure early detection of cases and their regular treatment ;

(iv) Active involvement of Voluntary Organisations in leprosy Eradication

efforts ; and

(v) Effective monitoring and periodic evaluation of the programme.

(b) About 3.95 million leprosy cases are estimated in the country. The details of the leprosy patients State-wise, are given in Statements—I and II given below.

(c) and (d) No, Sir.

Statement - I

Statewise estimated number of leprosy cases

| S. No. | State/U.T. | Estimated Number of cases (in lakhs) |
|--------------|-------------------|--------------------------------------|
| 1. | Andhra Pradesh | 6.28 |
| 2. | Assam | 0.15 |
| 3. | Bihar | 3.80 |
| 4. | Gujarat | 1.00 |
| 5. | Haryana | 0.01 |
| 6. | Himachal Pradesh | 0.07 |
| 7. | J. & K. | 0.05 |
| 8. | Karnataka | 2.22 |
| 9. | Kerala | 0.75 |
| 10. | Madhya Pradesh | 1.20 |
| 11. | Maharashtra | 4.00 |
| 12. | Manipur | 0.06 |
| 13. | Meghalaya | 0.06 |
| 14. | Nagaland | 0.05 |
| 15. | Orissa | 3.20 |
| 16. | Punjab | 0.20 |
| 17. | Rajasthan | 0.010 |
| 18. | Sikkim | 0.016 |
| 19. | Tamil Nadu | 7.33 |
| 20. | Tripura | 0.10 |
| 21. | Uttar Pradesh | 4.20 |
| 22. | West Bengal | 4.30 |
| 23. | A & N Island | 0.01 |
| 24. | Arunachal Pradesh | 0.01 |
| 25. | Chandigarh | — |
| 26. | D & N Haveli | 0.01 |
| 27. | Delhi | 0.01 |
| 28. | Goa Daman & Due | 0.05 |
| 29. | Lakshadweep | 0.01 |
| 30. | Mizoram | 0.01 |
| 31. | Pondicherry | 0.19 |
| INDIA | | 39.537 |

Statement — II**Objective Performance under National Leprosy Eradication Programme up to June 1986**

| State/U.T. | Cases on record on 31.3.86 | Cases under treatment on 31.3.86 | Target for case detection 1986-87 | New cases detected till May, 86 | Addl. cases brought under treatment till May, 86 | Target for discharged cases as cured/disease arrested or detected otherwise for 1986-87 | Cases discharged till May, 1986 | Cases on record at the end of May, 86 | Cases under treatment at the end of May, 1986 | Month upto which information relates |
|---------------------|----------------------------|----------------------------------|-----------------------------------|---------------------------------|--|---|---------------------------------|---------------------------------------|---|--------------------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
| 1. Andhra | 475101 | 475101 | 64000 | 11150 | 11150 | 84000 | 10920 | 475331 | 475331 | 5/86 |
| 2. Assam | 18269 | 17908 | 2200 | 156 | 156 | 800 | 51 | 18374 | 18013 | 4/86 |
| 3. Bihar | 295788 | 262803 | 44000 | 4625 | 4351 | 32000 | 3201 | 297212 | 263953 | 4/86 |
| 4. Gujarat | 87033 | 79226 | 12000 | 1465 | 1679 | 8000 | 418 | 88080 | 80487 | 5/86 |
| 5. Haryana | 962 | 931 | 150 | 13 | 113 | 165 | 113 | 862 | 831 | 4/86 |
| 6. Himachal Pradesh | 4796 | 4786 | 300 | 22 | 22 | 300 | 52 | 4766 | 4756 | 4/86 |
| 7. J. & K. | 5773 | 4873 | 400 | N.R. | N.R. | 200 | N.R. | 5773 | 4873 | N.R. |
| 8. Karnataka | 164960 | 160350 | 20000 | N.R. | N.R. | 16000 | N.R. | 164960 | 160350 | N.R. |
| 9. Kerala | 87627 | 73943 | 10000 | N.R. | N.R. | 6000 | N.R. | 87627 | 73943 | N.R. |
| 10. Madhya Pradesh | 152496 | 152458 | 30000 | 2172 | 2172 | 20000 | 1122 | 153546 | 153508 | 5/86 |

| I | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 |
|-----------------------|----------------|----------------|---------------|--------------|--------------|---------------|--------------|----------------|----------------|------|
| 11. Maharashtra | 396552 | 396552 | 56000 | 12913 | 22913 | 70000 | 13444 | 396021 | 396021 | 5/86 |
| 12. Manipur | 6515 | 4333 | 100 | 15 | 15 | 50 | 20 | 6510 | 4328 | 5/86 |
| 13. Meghalaya | 5650 | 3472 | 150 | N.R. | N.R. | 100 | N.R. | 5660 | 3472 | N.R. |
| 14. Nagaland | 2210 | 2210 | 100 | N.R. | N.R. | 50 | N.R. | 2210 | 2210 | N.R. |
| 15. Orissa | 233762 | 232041 | 30000 | 1647 | 1642 | 30000 | 673 | 234736 | 233010 | 4/86 |
| 16. Punjab | 3186 | 3186 | 400 | 81 | 71 | 150 | 83 | 3184 | 3274 | 5/86 |
| 17. Rajasthan | 16223 | 14907 | 2000 | 386 | 371 | 1000 | 45 | 16564 | 15239 | 5/86 |
| 18. Sikkim | 357 | 297 | 50 | 8 | 8 | 10 | 1 | 364 | 304 | 4/86 |
| 19. Tamil Nadu | 548522 | 485827 | 64000 | 6065 | 4385 | 88000 | 5485 | 549102 | 484727 | 4/86 |
| 20. Tripura | 3199 | 2990 | 400 | 81 | 71 | 100 | 28 | 3225 | 3016 | 5/86 |
| 21. Uttar Pradesh | 464436 | 415347 | 45000 | 4613 | 4608 | 45000 | 1801 | 467248 | 418154 | 4/86 |
| 22. West Bengal | 306206 | 229710 | 35000 | N.R. | N.R. | 25000 | N.R. | 306206 | 229710 | N.R. |
| 23. A. & N. Islands | 888 | 858 | 100 | 23 | 23 | 50 | Nil | 911 | 881 | 5/86 |
| 24. Arunachal Pradesh | 1391 | 1391 | 125 | 5 | 5 | 75 | 1 | 1395 | 1396 | 4/86 |
| 25. Chandigarh | 64 | 64 | 50 | Nil | Nil | 25 | Nil | 64 | 64 | 5/86 |
| 26. D. & N. Haveli | 109 | 315 | 100 | 13 | 7 | 50 | Nil | 422 | 322 | 5/86 |
| 27. Delhi | 8752 | 8752 | 1000 | N.R. | N.R. | 300 | N.R. | 8732 | 8752 | N.R. |
| 28. Goa, Daman & Diu | 4763 | 2156 | 800 | 120 | 64 | 500 | 73 | 4810 | 2147 | 5/86 |
| 29. Lakshadweep | 406 | 406 | 25 | Nil | Nil | 25 | Nil | 406 | 406 | 4/86 |
| 30. Mizoram | 573 | 545 | 50 | 6 | 6 | 50 | 11 | 573 | 540 | 5/86 |
| 31. Pondicherry | 7598 | 5759 | 1500 | 98 | 86 | 20000 | 247 | 7449 | 5596 | 5/86 |
| Total | 3304472 | 3043497 | 420000 | 45650 | 43805 | 430000 | 37789 | 3312333 | 3049513 | |

N.R. Information not yet received.